

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
(IB)-319(PB)/2020

IN THE MATTER OF:

Surinder Kumar Jain & Ors.

Vs.

Orris Infrastructure Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

Mr. Piyush Singh, Mr. Aditya Parolia, Mr.
Sourav Sharma, Mr. Prateek Vats, Ms. Aditi
Sinha, Advs.

For the Respondent

:

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ORDER

List on 14.02.2020.

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—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

28.01.2020
Ritu Sharma